## U.S.A. COTTON

## \*454. Shrimati Renu Chakravartty: (a) Will the Minister of Commerce and Industry be pleased to state what are the total amount of imports of raw

Written Answers

cotton from America during the years 1949-50. 1950-51 and 1951-52?

(b) How do the prices compare with Pakistan cotton? (c) What are the total freight charges paid during this period for im-porting U.S.A. cotton?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) and (b). A statement is laid on the Table of the House. (c) Rupees 5.3 crores approximate-

## STATEMENT

Year Imports of Average pri-cotton from ce of U.S.A. ce of Pakis-the U.S.A. cotton per tan cotton cotton from ee of U.S.A.
the U.S.A. cotton per
(in bales of bale of 400
00 lbs. each). lbs. bale of 400 400 lbs. each). per lbs. Rs. Ra. 1949-50 22,198 689 510 1949-50 564,505 719 597 1951-52 687,518

> QUESTIONNAIRE TO FOREIGN COMPANIES

910

1,080

\*455. Shri K. Subrahmanyam: (a) Will the Minister of Commerce and Industry be pleased to state how many foreign companies have replied to Gov-ernment questionnaire with regard to the number and treatment of Indian employees? (b) Has any foreign firm failed to furnish the information?

(c) If so, what action is proposed to be taken against such firms?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) 955 foreign companies have sent the required information on the employment of Indians and non-Indians in accordance with the Government of India notification of the 31st July, 1952.

(b) I believe some firms have not yet sent the information.

(c) The matter is receiving Government's consideration.

Written Answers

CHUNAR DISPLACED PERSONS CAMP \*457. Shri Rup Narain: Will the Minister of Rehabilitation be pleased

to state: (a) how many displaced persons have been kept in the Camp of Chunar in Mirzapur district of Uttar Pradesh;

(b) whether they have been given any vocational training in order to en-able them to earn their livelihood in future; and

(c) what is the total annual expendi-ture on account of the said Camp?

The Deputy Minister of Rehabilita-tion (Shri J. K. Bhonsle): (a) 722 displaced women and children are accommodated at present. But recently it has been decided, to raise the strength of the 'Home' to 1,200 (600 women and 600 children).

(b) Yes, those who are capable of being trained are given training. (c) The estimated expenditure for the current financial year is Rs. 6,02,905.

EVACUEE PROPERTY IN BANARAS

\*458. Shri Rup Narain: Will the Minister of Rehabilitation be pleased

(a) how many cases of evacuee property have been executed by District Gustodian Officer in district of Banaras; and the

(b) how many cases executed Banaras have been proved false? The Deputy Minister of Rehabilita-tion (Shri J. K. Bhonsle): (a) and (b). I regret I do not follow what the hon. Member wants to know. If his inten-tion is to ascertain the number of cases

tion is to ascertain the number of cases in which proceedings under the Evacuee Property Law were initiated, and the number in which proceedings were eventually dropped in the District of Banaras, this information is not readily available. It will be placed on the Table of the House when received.

DISTRICT PLANNING COMMITTEES IN U.P.

\*459. Shri Rup Narain: Will the Minister of Fianning be pleased to

(a) whether the Uttar Pradesh Gov-ernment have appointed the District Planning Committees in every district of Uttar Pradesh;